

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 171/BB/2018	For report of IRP	Sec 10 of I&B code 2016	M/s Cryo-Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate	Shri Subramaniam Aneetha, IRP	S A Associates R7, MGC & Co., for R-10

ADVOCATE FOR PETITIONER/s: K.S. VADIVELU  
M.S. VISHWANATHAN  
ADVOCATE FOR  
APPLICANT  
94483-55070

T.T. Indira

ADVOCATE FOR RESPONDENT/s:

S. ANEETHA  
9840024178

IRP Sfor

**ORDER**

Heard Shri K.S.Vadivelu along with Shri M.S.Vishwanathan,  
learned Counsel for Applicant and Ms. S. Aneetha, learned IRP.  
Post the case on **14.10.2019**.

  
MEMBER (T)

  
MEMBER (J)

Shruthi  
**Verified**  
  
Court Officer